

SCHEDULE
I FORM A
PUBLIC
ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RUSI & ZARIN GIMI FAMILY HOLDINGS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	RUSI & ZARIN GIMI FAMILY HOLDINGS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04-06-1998
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies- West Bengal Register Number-087267
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51109WB1998PTC087267
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Register Office: 10/1B Diamond Harbour Road, Kolkata WB-700027
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25-08-2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ritesh Adatiya Insolvency professional. Reg. No. IBBI/PA-001/IP-P01334/2018-19/12013 Regd. Address: - E – 904, Iscon Platinum; Bopal Cross Road, Bopal, Ahmedabad; Address for all correspondence and claims: Ritesh Prakash Adatiya, B-401, The First, B/h ITC Hotel, B/s Keshavbaugh Party Plot, Vastrapur, Ahmedabad-380015. Email Id: riteshadatiya01@gmail.com Tel. No. 079-4891661
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24-09-2020

Notice is hereby given that the Rusi & Zarin Gimi Family Holdings Private Limited has commenced voluntary liquidation on August 25-08-2020.

The stakeholders of Rusi & Zarin Gimi Family Holdings Private Limited are hereby called upon to submit a proof of their claims, on or before 24-09-2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ritesh Prakash Adatiya

Liquidator of Rusi & Zarin Gimi Family Holding Private Limited

IBBI/PA-001/IP-P01334/2018-2019/12013

Date: August 27th, 2020

Place: Ahmedabad